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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10756/2019 and CM APPL. 24909/2024, CM APPL. 42375/202, CM APPL. 42427/2024, CM APPL. 42430/2024, CM APPL. 42432/2024, CM APPL. 42435/2024, CM APPL. 42593/2024

**MR. ADITYA AGGARWAL AND ORS. ....Petitioners**

Through: Mr. Deepak Jain, Ms. Sajal Gupta, Ms. Anoushka Singh, Ms. Dashampreet Kaur & Ms. Twinkle Gupta, Advs.

versus

**SECURITIES EXCHANGE BOARD OF INDIA AND ORS.**

.....Respondents

Through: Mr. Neeraj Malhotra, Sr. Adv. Mr. Abhishek Baid, Mr. Praneet Das, Mr. Mohit Kumar Bafna & Mr. Nimesh Kumar, Advs. for R1/SEBI

Mr. Manu Nair, Mr. Ameya Gokhale, Mr. Rishabh Jaisani, Ms. Riya Basu, Mr. Neelabh Shreesh, Ms. Simran Malhotra & Mr. Harit Lakhani, Advs. for R2, 4, 6, 11

Mr. Gyanendra Kumar, Ms. Shikha Tandon, Mr. Zaid Draby & Mr. Adhiraj Chauhan, Advs. for R3, 5, 8, 9, 12.

**CORAM:**

**HON'BLE MR. JUSTICE DHARMESH SHARMA**

**ORDER**

**29.07.2024**

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The Hon'ble Judge is on leave today.



List on 05.09.2024.

**(By ORDER)**

**JULY 29, 2024/sa**

**COURT MASTER**